

(24)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.7.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018  
IN  
PETITION NUMBER : TCP/10/ (IB)/2017  
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD  
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS  
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

AVINASH. K. R.

Counsel for the  
Applicant



SAVITHA DEVI . M

Counsel for RP

Savitha  
Devi . M

**ORDER**

Counsel for both the parties are present. Counsel for Respondent has filed a memo in reply to the affidavit filed by the Applicant. Counsel for the RP has submitted that she does not have instruction from RP and she will seek instruction and file the reply. Counsel for RP is directed to file response on next date of hearing. Put up on 02.08.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)